



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 105/16	TP 201/17	Hearing	391/394	Matheson Bosanquet Enterprises Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nishta Kul, 9900567065	Petitioner	
2.	Sinchana.M.R for Smt. Purna Hatti	ROC/RD	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is also present. I.A 96/2017 is taken up today. Smt. M.R Sinchana, Standing Counsel for ROC & R.D reported that, they have no objection for allowing I.A 96/2017. I.A. 96/2017 is filed for amendment of scheme. Since Standing Counsel for ROC & R.D has no Objection. I.A 96/2017 is allowed vide separate order for carrying out the amended copy list it on 31/08/2017.


Member (T)


Member (J)